

Section 15 and three-fourths of the fine imposed should be payable to the children or their guardians.

9. Proceedings under Section 16 of the Act should be completed within six months.
10. Under Section 17, non-Governmental organisations and their Heads may be notified as Inspectors.
11. Section 18 should contain a mandatory time-limit for preparation of rules.
12. The proviso to Section 21 (1) should be amended to provide for extension for a further period of 3 years.

III. *National Policy and Action Plan*

1. A white paper on child labour should be published.
2. The National Policy and Action Plan should spell out the details of objectives of the policy and the type of financial assistance to voluntary agencies and the apparatus which should be entrusted with child labour policy and programmes.
3. Specific strategy should be adopted for tackling problems of paid family workers, apprentices, wage earning workers and workers in certain establishments and in the unorganised sectors.
4. Welfare measures to child workers should include education facilities and vocational guidance.
5. Awareness programmes on massive scales should be undertaken to create public opinion and interest on problems of child labour.

Import of Sugar

269. SHRI JASWANT SINGH: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the quantity and the price at which sugar was imported by Union Government during 1989, month-wise;

(b) the international prices prevailing on the dates on which each of these contracts were signed; and

(c) which were the supplying firms and who were/are their Indian agents representatives or functionaries?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) A quantity of 2.27 lakh tonnes and 0.15 lakh tonnes of imported sugar arrived during the months of October, 1989 and November, 1989 respectively. The prices at which the sugar was imported were as under:—

<i>Quantity (in tonnes)</i>	<i>Price-US \$ Per Metric Tonne CIF (Indian Ports)</i>
1	2
35,809	517.80
48,100	519.50
13,000	521.00
1,09,850	520.80
35,000	519.00
2,41,750	

(b) The International price of sugar on the dates on which each of these contracts were signed were as under as per London Daily Price:

<i>Date</i>	<i>London Daily Price FOB European Ports US \$ Per Metric Tonne</i>
22.9.1989	428.0
25.9.1989	433.0
6.10.1989	407.0

For working out CIF price ex-Indian Ports approximately US \$ 50-55 Per Metric Tonne would need to be added towards freight and insurance.

(c) Names of firms who supplied imported sugar and their local representatives as indicated by the firms are given below:—

<i>Supplier's Name</i>	<i>Local Representatives</i>
1. M/s. Anglo Chemicals Commodities, London.	1. M/s. Meteor Pvt. Ltd., New Delhi.
2. M/s. Gill & Duffus, Geneva.	2. M/s. Gill & Co., New Delhi.
3. M/s. Rionda (London) Ltd., London.	3. M/s. Czarnikov Rionda Co. (India) Ltd., New Delhi.
4. M/s. S.A. Sucre Export, Belgium.	4. M/s. Salzub (India) Pvt. Ltd., New Delhi.
5. M/s. Jean Lion ET Cie, Paris.	5. M/s. Chinai Agencies Pvt. Ltd., new Delhi.
6. M/s. Sudden Kerry International, Paris.	6. M/s. International Trading Co., New Delhi.

Irrigation Facilities for Cultivation of Land in India

270. SHRI JANAK RAJ GUPTA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether much of the otherwise cultivable land in India cannot be used for cultivation due to the non-availability of irrigation facilities;

(b) if so, whether Government propose to provide more funds for creating more irrigation facilities in different States; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE

MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) In some areas, use of cultivable land requires support from irrigation facilities.

(b) and (c). State Governments have been encouraged to undertake projects that will cover additional area under irrigation.

[*Translation*]

Construction Work of Ban Sagar Dam and its Canals in Rewa Division of Madhya Pradesh

271. SHRI YAMUNA PRASAD SHASTRI: Will the Minister of WATER RESOURCES be pleased to state: